

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SARASH EXPORTS SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 23-12-2021; List of Stakeholders as on Date: 14-09-2022; Name of IP: UMESH CHAND GOYAL; Process Number: 1; Last 5 digit of registration number: 12974

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				123312				NA
2	Liquidation costs incurred till date				1282986				NA
3	Secured financial creditors	1	250902	1	234761				Annexure 3
4	Unsecured financial creditors	0	0	0	0				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	1	1585809	1	277644				Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	42709747	8	42167756				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		10	44546458	10	44086459	0	0	0	